

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: USHDEV INTERNATIONAL LIMITED Date of Commencement of Liquidation: 16-10-2025; List of Stakeholders as on Date: 23-04-2026; Name of IP: Mr. Trupalkumar Patel; Process Number: 1; Last 5 digit of registration number: 11907

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	11	100415757444	11	96504375411	0	3911382033	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	3	1803698461	3	1755841093	0	47857368	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	12	4501509	12	4453041	0	48468	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	14495448920	4	14495448920	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	13	10215840011	12	9998119703	0	217720308	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		43	126935246345	42	122758238168	0	4177008177	0	